

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 96 of 2012

Dated:18th December, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

Sunkon Energy Pvt. Ltd. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) Ambica Garg.

**Counsel for the Respondent(s) : Mr Anand K. Ganesan
Ms.Shikha Ohri for GERC**

ORDER

Mr. Anand K. Ganesan, learned advocate for respondent no.2 submits that in the written submissions of the appellant some additional facts have been incorporated which the respondent no 2 could not rebut. Learned advocate for the appellant refutes the submissions. List the matter tomorrow i.e. on **19th December, 2012** in the cause list for necessary order.

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

SS

